

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI P. MOHAN RAJ, HON'BLE MEMBER (JUDICIAL)
SHRI SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)

PETITION No./IA No.	CP(IBC)/01/KOB/2023
SECTION	9 IBC
NAME OF PARTIES	V CON INTEGRATED SOLUTIONS PVT LTD V/S ARTZSOURCE TECHNOLOGY SERVICES PVT LTD.
PETITIONERS ADVOCATE/ PROFESSIONAL	BHARTIS LEGAL.
RESPONDENTS ADVOCATE/ PROFESSIONAL	ASHOK B SHENOY.

Office
Notes

Video Conference

19 July 2023

O R D E R

IA(IBC)/270/KOB/2023

Learned counsel Mr. Athul M V appears for the applicant. This is an application filed to dispose of the Company Petition numbered as CP(IBC)/01/KOB/2023, as settled in terms of Annexure A1 settlement agreement dated 3/7/2023. In view of the submissions made by the learned counsel for the applicant, this application is allowed. Accordingly, CP(IBC)/01/KOB/2023 is disposed of as settled out of court.

CP(IBC)/01/KOB/2023

In view of the order passed today in IA(IBC)/270/KOB/2023, CP(IBC)/01/KOB/2023 is disposed of as settled out of court. No liberty is granted.

Sd /-

**Satya Ranjan Prasad
Member (Technical)**

Sd /-

**P. Mohan Raj
Member (Judicial)**